

**Central Administrative Tribunal  
Principal Bench, New Delhi**

R.A. No. 177/2015

IN

O.A 1226/2014

This is the 11th day of August, 2016

**Hon'ble Shri Shekhar Agarwal, Member (A)**

**Hon'ble Shri Raj Vir Sharma, Member(J)**

Suman Dev, age- 44,  
W/o Late Sh. Bhagwati Prasad,  
C/o Sh. Raghbir Singh Sagar,  
Post-Khalasi,  
Kaccha Tundla, PO:Tundla  
Distt. Firozabad (UP)

... Review Applicant

(By Advocate : Mr. U Srivastava )

Versus

Union of India, through

1. The General Manager,  
Northern Central Railway,  
Allahabad, UP
2. The Divisional Railway Manager,  
Northern Railway,  
Allahabad, U.P.
3. The Inspector of Works NR  
Hathras Junction (UP)

... Respondents

(By Advocate : Mr. A.K. Srivastava)

**Order (oral)**

**Hon'ble Mr. Shekhar Agarwal, Member (A)**

Heard both sides. Learned counsel for the Review Applicant has drawn our attention to para 8 of the Review Application which reads as follows :-

"8. That the case of the applicant was listed before their lordships on 01.05.15 and was heard at length further the reliance was placed on the judgment issued by the Hon'ble High Court of Delhi in WP ( C ) 4901/2008 decided on 19.12.10 and the case of the applicant was allowed with interest on arrears @ 18% further the orders were dictated in the open court in presence of the respondents counsel as well as the applicant also further the facts can be verified after summoning the records of proceedings."

2. The aforesaid submission has not been denied by the learned counsel for the respondents.

3. In view of the above, RA is allowed and the order dated 01.05.2016 is recalled. The OA may be listed for fresh hearing on 31.08.2016.

**(Raj Vir Sharma)**  
**Member J)**

**(Shekhar Agarwal)**  
**Member (A)**

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